Environmental clearance hampering hydro power projects

888. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that a number of hydro power projects planned in different parts of the country have been stalled due to environmental concerns;
 - (b) if so, the details thereof; and
- (c) whether obtaining environmental clearance for hydro power projects takes a long time causing undue delays and if so, the steps taken by Government for simplification of the procedure to obtain early environmental clearance?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. At present, three under construction projects and seven other projects have been stalled due to environmental concerns as per details given in the Statement (*See* below). One project namely Lohari Nagpala has been dropped due to environmental concerns.

(c) The environmental clearance process has been streamlined by the Ministry of Environment, Forest and Climate Change (MoEF&CC) and it has also started online submission and monitoring of Environment, Forest & Wild-life Clearances.

[RAJYA SABHA]

Statement

Details of Stalled Under Construction Hydro Electric Projects due to

Environmental Concerns

Environmental Concerns										
SI. N	o. Name of Proj	ect State	Developer	Installed Capacity (MW)	Remarks					
1	2	3	4	5	6					
	Central Sector									
1.	Lata Tapovan,	Uttarakhand	NTPC	171	Construction stopped due to Hon'ble Supreme Court's order dated 7.5.2014 on account of environmental concerns.					
2.	Subansiri Lower	Arunachal Pradesh/ Assam	NHPC	2000 MW	Construction work stopped due to directions of National Green Tribunal dated 16.12.2011.					
3.	Panan	Sikkim	Himagiri Hydro Energy Pvt Ltd.	300	Construction works stopped since April, 2014 for want of clearance from National Green Tribunal					
4.	Loharinag Pala	Uttarakhand	NTPC	600	DPR concurred on 11.8.2004. Project dropped due to environmental concerns.					
DPR concurred/works not started										
5.	Pala Maneri	Uttarakhand	UJVNL	480	DPR concurred on 23.02.2007. Work not started due to environmental concerns.					

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1	2	3	4	5	6
6.	Bharionghati	Uttarakhand	UJVNL	381	DPR returned in Feb.'2008. Work not started due to environmental concerns.
7.	Kotlibhel St-IA	Uttarakhand	NHPC	195	DPR concurred works not started due to Hon'ble Supreme Court's Order dated 7.5.2014.
8.	Kotlibhel St-IB	Uttarakhand	NHPC	320	DPR concurred works not started due to Hon'ble Supreme Court's Order dated 7.5.2014.
9.	Kotlibhel St-II	Uttarakhand	NHPC	530	DPR concurred works not started due to Hon'ble Supreme Court's Order dated 7.5.2014.
10	Alaknanda	Uttarakhand	GMRL	300	DPR concurred works not started due to Hon'ble Supreme Court's Order dated 7.5.2014.

Thermal power generation

- 889. SHRI K.R. ARJUNAN: Will the Minister of POWER be pleased to state:
- (a) whether electricity generation from conventional energy sources was same during February, 2017 as compared to this month during the last year;
- (b) whether electricity generation from thermal power plants slipped marginally, but it has remained the main source of electricity catering to more than 92 per cent of the country's total power supply;
- $\,$ (c) $\,$ whether the generation achieved a total monitored capacity of about 265 GW; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) The electricity generation from conventional energy sources was 89,285.92